

Infrastructure support to Industry

4097. SHRI B. V. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to evolve a co-ordinating formula to streamline the infrastructure support to industry with a view to reviving constraints in achieving optimum production;

(b) if so, whether this has been done on account of the views expressed by the various State Governments;

(c) whether his Ministry propose to strengthen the support to financial institutions for industrial enterprises; and

(d) if so, to what extent this decision will help the industrial production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Government is committed to optimise industrial production, and where infrastructural bottlenecks act as constraints, these are being attended to, for removal, at a very high level. Government has instituted standing arrangements to oversee and improve performance of the infrastructure. Results are already beginning to be apparent, with improved railway movement and power availability to industry. The rates of growth of industrial production from September 1980 to December, 1980 were:

1980	Variation over preceding month (% charged)
September . . .	+2.5
October . . .	+4.6
November . . .	+5.6
December . . .	+9.4

(b) The importance of a coordinated approach to the programme infrastructure development was reaffirmed in the recently held Conference of Ministers of Industry of different States and Union Territories.

(c) and (d). Within the limits of available resources, efforts are made to meet the requirements of the financial institutions to the extent possible. The consequent increase in industrial production has not been quantified.

Conference of State Industries Ministers

4098. SHRI B. V. DESAI:
SHRI S. M. KRISHNA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether State Ministers conference was held on 8th February, 1981;

(b) if so, what were the main subjects that were discussed in the conference;

(c) whether more States have demanded that district industries centres should continue;

(d) if so, the reaction of Government; and

(e) to what extent the decisions of the meeting have been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (e). A Conference of Ministers of Industry of different States and Union Territories was held in New Delhi on the 7th February, 1981.

Among the subjects discussed at the Conference were: implementation of Industrial Policy and monitoring of industrial approvals, rationalisation of incentives backward area development through nucleus plants, support for the small scale sector and re-orientation of District Industries Centres.

It was decided that State Governments would build up counterpart

mechanisms to ensure monitoring and fruition of letters of intent and licences for industrial projects. It was also agreed that incentive patterns should be individually tailored to the growth needs of different areas and concerted efforts will be made to set up nucleus complexes. Further discussion with Ministers of Industries will be held for evolving a consensus in regard to the criteria for identification of backward areas.

As regards District Industries Centres, the main thrust of the discussion was on giving a new project orientation to them. There was general agreement that District Industries Centres should function as the focal points of project conceptualisation and implementation at the district level.

The recommendations of the Conference are being processed.

**श्री. बृनकर सुहारी समिति लिमिटेड,
उज्जैन द्वारा भविष्य निधि की जमा राशि**

4099. श्री निहाल सिंह: क्या श्रम मंत्री वी. बृनकर सुहारी समिति लिमिटेड, उज्जैन द्वारा भविष्य निधि की जमा राशि के सम्बन्ध में 26 नवम्बर, 1980 के अतारांकित प्रश्न संख्या 1222 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्षेत्रीय भविष्य निधि आयुक्त द्वारा उपर्युक्त सहकारी समिति, उज्जैन के कयो नी जांच कब शुरू की गई थी और इस जांच के कब तक पूरे हो जाने की आशा है; और

(ख) क्या यह सच है कि कर्मचारी राज्य बीमा योजना इस समिति पर लागू नहीं है ?

श्रम मंत्रालय में राज्य मंत्री (श्रीमती राज बृनकारी सिन्हा) (क) क्षेत्रीय भविष्य निधि आयुक्त, मध्यप्रदेश ने 15-11-80 को जांच प्रारम्भ की और कतिपय रिपोर्टों का और आगे सत्यापन होने तक प्रतिष्ठान को 1-11-1980 से अन्तिम रूप से योजना के अंतर्गत लाया गया है ।

(ख) इस समय सोसाइटी कर्मचारी राज्य बीमा योजना के अंतर्गत नहीं आती है ।

Extension of time limit for Foreign Collaboration

4100. SHRI S. M. KRISHNA: Will the Minister of INDUSTRY be pleased to state:

(a) whether with a view to updating technologies, Government are thinking of reversing its decision extending the foreign collaboration time limit from 5 to 10 years; and

(b) if so, its likely impact on the transfer of technology and collaboration agreements?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). Government considers proposals from Indian parties seeking foreign technical collaboration on the basis of payment of royalty and/or lumpsum. Where royalty payments are involved, the royalty allowed is normally not more than 5 per cent (taxable) and will be comprised within the period of the agreement which may extend to 10 years including the period of going into commercial production. These are treated as upper ceilings and the rate of royalty and the period of the agreement in respect of individual cases are decided by Government on merits on a case-to-case basis. Normally the period of the agreement allowed is eight years and royalty for five years allowing three years for commencement of commercial production.

Annual Draft Plan of Karnataka For 1981-82

4101. SHRI S. M. KRISHNA: Will the Minister of PLANNING be pleased to state:

(a) whether the State Government of Karnataka has submitted its draft annual plan for 1981-82;

(b) if so, the proposed outlays and targets in various sectors of economy